

(c) by when this scheme is likely to be approved?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI SHY AM LAL YADAV); (a) Yes, Sir.

(b) There was no delay on the part of the Government in deciding the matter. The Comprehensive Crop Insurance Scheme (CCIS) already provides that the unit area of crop insurance may be a district/tehsil/taluka/block or other smaller contiguous area subject to the condition that the State Government has the yield data for last three years for wheat and paddy and for last 5 years for millets, oilseeds and pulses for the concerned unit area and it is possible to conduct atleast 16 crop cutting experiments in each of this area for each of the crop covered under the CCIS at the end of every season.

As regards covering the non-loanee farmers under the CCIS, there is no proposal to extend the CCIS to the non-loanee farmers.

(c) Does not arise in view of answer to (a) and (b) above.

Proposal for Fishing Harbour at Malpe Karnataka

332. SHRI J. P. JAVALI; Will the Minister of AGRICULTURE be pleased to state:

(a) whether Karnataka Government have submitted a proposal to the Government of India seeking administrative approval for the construction of Ashing harbour at Malpe Development of II Stage; and

(b) if so, the reasons for the delay in the grant of approval?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE

1290 RS—6.

(SHRI SHYAM LAL YADAV): (a) Yes, Sir. The proposal for the development of Malpe Fishing Harbour Second Stage was received from the Government of Karnataka in June, 1983.

State Government were advised to complete all the works sanctioned in 1976 for the development of Malpe Fishing Harbour First Stage before taking up the Second Stage. As it was getting delayed, the matter was discussed in a meeting with the State Government on 8th June, 1987. In the light of those discussions, action is pending with the State Government) both in respect of the completion of First Stage and revision of the proposals for the Second Stage.

(b) Does not arise.

Problem Villages in the Country

333. SHRI RAMSINH RATHWA: Will the Minister of AGRICULTURE be pleased to state:

(a) what is the estimated number of villages likely to face drinking water problem before ne'xt monsoon; State-wise;

(b) what steps are being taken to reduce the number of such villages;
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(c) what steps are being considered to make the drinking water available to all the people?

THE MINISTER OF STATE IN THE DEPARTMENT OF RURAL DEVELOPMENT IN THE MINISTRY OF AGRICULTURE (SHRI JANAR-DHAN POOJARY): (a) A statement showing number of No-source Problem Villages likely to remain uncovered as on 1-3-1989 is enclosed. (*See* below).

(b) and (c) The programme of supplying safe drinking water to rural areas continues to receive highest priority at the Central Government and State Government levels. It is»